

shall be the members. It shows that against 48 total membership, 24 members would be specifically belonging to the various fields of cultural activities. Out of the remaining 24, 15 members are to be nominated by the State Governments and 5 members are to be nominated by the Government of India. Normally, these persons are also known in the various fields of cultural activities or are associated with the working of cultural organisations. The Chairman, the Financial Adviser and one representative each of the Ministry of Information and Broadcasting and Education are the remaining 4 members. The Akademi has not been fully constituted just now.

The new Executive Board is yet to be constituted but the rules of the Akademi provide that the Board shall consist of 14 members, 9 persons would be elected by the General Council, 2 persons would be nominated by the Government of India from among their nominees on the General Council and the representative of the Ministry of Education. The remaining 3 would be the Chairman, Vice-Chairman and the Financial Adviser. The Vice-Chairman again is a person who is elected by the General Council from among its members. The membership of the Executive Board is comprised primarily of non-officials. The Government of India has to nominate only two persons on the Board. It may be mentioned that the Khosla Review Committee on National Academies has recommended an executive board consisting of 9 persons, of whom 5 persons may be elected by the General Council and the remaining 4 would be the Chairman, Vice-Chairman and Financial Adviser and the representative of the Ministry of Culture.

Shri K. P. S. Menon is the Chairman. The Vice-Chairman is yet to be elected.

According to the procedure of the Akademi, the recommendations of Chairmen of State Akademies along with recommendations of members of the General Council for awards are considered by panels of experts and the awards are made with the approval of Executive Board and General Council.

As regards grants, the recommendations of the State Akademies are considered by the Grants Committee and the grants are sanctioned with the approval of the Executive Board.

Target of oilseeds during Fourth Plan and its estimate for Fifth Plan

*198 SHRI D B CHANDRA GOWDA Will the Minister of AGRICULTURE be pleased to state:

(a) the targets fixed for production of oilseeds during the Fourth Five Year Plan and the progress of achievements regarding the targets, and

(b) the estimate of requirements of oilseeds in the Fifth Five Year Plan and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE)
(a) A statement is laid on the Table of the Sabha.

(b) The Study Group on the Development of oilseeds in the Fifth Five Year Plan has estimated the requirements of oilseeds at 135 million tonnes by the end of Fifth Plan. This requirement is proposed to be met by raising production of cultivated oilseeds and exploitation of other sources, like, cottonseed, rice bran and oilseeds of tree origin.

Statement

The production targets of oilseeds fixed for each year of the Fourth Five

Year Plan as also the actual production achieved upto 1971-72 are indicated below:—

Year	(Million tonnes)	
	Target	Achievements
1969-70 . . .	8.5	7.73
1970-71 . . .	9.0	9.26
1971-72 . . .	9.5	8.27
1972-73 . . .	9.7	Not available
1973-74 . . .	10.5	Do.

Location of Sanctuaries

*199 SHRI D. P. JADEJA. Will the Minister of AGRICULTURE be pleased to state:

(a) the number and locations of sanctuaries in the country existing and proposed for the preservation of (i) Black Buck, (ii) Chinkara, and (iii) Great Indian Bustard; and

(b) the approximate present number of the above-mentioned breeds?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b). The information is being collected from the State Governments and will be laid on the table of the Sabha in due course.

Khosla Committee report on working of Akademis

*200. SHRI SHANKAR DAYAL SINGH:

SHRI C. K. CHANDRAPPAN:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have received the Khosla Committee report regarding working of the Akademis;

(b) if so, the main recommendations made therein; and

(c) the action proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV). (a) Yes, Sir.

(b) Summary of Conclusions and recommendations of the Committee is given in Chapter Seven of the Report, copies of which were laid on the Table of the House on the 2nd September, 1972.

(c) Copies of the Report have been sent to the Akademis for their views. Decisions will be taken after receipt of the views by Government.

बूचड़ खाने

1801 श्री नरेश सिंह : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में इस समय कितने बूचड़ खाने हैं तथा वे कहाँ कहाँ पर हैं, श्री

(ख) सरकारी सूचना के अनुसार इन बूचड़खानों में प्रतिवर्ष कितने पशुओं का वध किया जाता है ?

कृषि मंत्रालय में राज्य मंत्री (प्रो० शर सिंह) . (क) और (ख): राज्य सरकारों से सूचना एकत्रित की जा रही है। यह प्राप्त होने पर यथा-शीघ्र सभा-मंडल पर रख दी जायेगी।